

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 03.10.2001

OA No.181/1996

V.K.Vyas s/o Shri Uma Shankar Vyas r/o T-95 A, Railway Old Colony, Kota presently posted as Sr. Goods Guard, Western Railway, Kota.

..Applicant

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Mumbai.
2. The Chief Personnel Officer (Admn.), Western Railway, Churchgate, Mumbai.
3. The Divisional Railway Manager, Western Railway, Kota.
4. Shri Man Mohan Singh s/o Jogendra Singh, Sr. Goods Guard, Western Railway, Kota.

.. Respondents

Mr. P.P.Mathur, proxy counsel to Mr. R.N.Mathur, counsel for the applicant
Mr. Hemant Gupta, proxy counsel to Mr. M.Rafiq, counsel for the respondents

CORAM:

Hon'ble Mr. Justice B.S.Raikote, Vice Chairman
Hon'ble Mr. Gopal Singh, Administrative Member

ORDER

Per Hon'ble Mr. Justice B.S.Raikore, Vice Chairman

In this case the applicant has prayed for quashing of Ann.Al dated 14/15.3.1996. Now the Department has brought to our notice a subsequent order dated 2.4.1997 showing that the impugned order at Ann.Al has been cancelled and, if that is so, the cause made out in

this application does not survive. Accordingly, we pass the order as under:-

"The application is dismissed as having become infructuous."

Copy of the order dated 2.4.1997 is taken on record.

Gopal Singh
(GOPAL SINGH)

Adm. Member

B.S.RAIKOTE
(B.S.RAIKOTE)

Vice Chairman